

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1473
TO BE ANSWERED ON 03.05.2016**

1473. VENTURE CAPITAL FUNDS

SHRI P.K. BIJU:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the status of implementation of Venture Capital Fund Scheme launched by the Government to develop/promote entrepreneurship among SCs; and

(b) the number of persons belonging to SC community benefitted under the said scheme along with the financial assistance sanctioned/provided so far, State-wise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) & (b): Under the Venture Capital Funds financial assistance of 150.45 crore have been sanctioned to 40 Scheduled castes owned companies. Out of this, an amount of Rs. 71.44 Crores have been disbursed to 16 beneficiaries . The details of state-wise financial assistance sanctioned/provided so far is enclosed at **Annexure-I**.

ANNEXURE-I

ANNEXURE-I IN REPLY TO PART(b) OF LOK SABHA UNSTARRED QUESTION NO.1473 TO BE ANSWERED ON 3.05.2016 ASKED BY SHRI P.K.BIJU REGARDING" VENTURE CAPITAL FUNDS"

The state- wise list of beneficiaries belonging to SC community benefitted under the Venture Capital Fund for Scheduled castes alongwith the sanctioned financial assistance and disbursement under IFCI Venture Capital funds are as under :-

Sl. No.	STATES	State- Sanctioned Amount (lakhs)	wise of (Rs.)	State-wise disbursed Amount (Rs. lakhs)	No. of Beneficiaries	
					Sanctioned	Disbursed
1	Punjab		1,342.00	1,261.57	2	2
2	Gujarat		767.10	200.10	3	1
3	Maharashtra		3,763.17	587.06	12	3
4	Delhi NCR		689.88	169.60	4	1
5	Telangana		2,613.84	1,820.00	7	2
6	Andhra Pradesh		1,918.00	1,610.67	2	2
7	Uttar Pradesh		377.00	160.55	2	2
8	Tamil Nadu		1,196.00	434.94	3	1
9	Karnataka		1,010.00	800.00	1	1
10	Pondicherry		150.00	100.00	1	1
11	West Bengal		155.69	0	1	0
12	Assam North East		662.00	0	1	0
13	Haryana		400.00	0	1	0
	Total		15,044.68	6,013.88	40	16